87

resulting in foreign exchange savings of the order of about Rs. 80 crores during the current financial year as a consequence of the above decision

(c) The stock of confiscated gold with the Government as on the date of decision at (a) above was 18 89 MTs Confiscated gold is being sold by State Bank of India to the jewellery exporters at the prevailing London Metal Exchange price plus the usual service charges of India Government Mint, Bombay.

Wage revision of the employees of India Firebricks Insulation Company Ltd.

876 DR BAPU KALDATE. Will the Minister of STEEL AND MINES be pleased to state

(a) whether a notification was issued by the Bureau of Public Enterprises in January, 1990 about granting second ad-hoc relief to the employees of public sector units whose wages had not been revised;

(b) if so, whether the wages of employees of India Firebricks Insulation Company Ltd. have been revised; and

(c) if not, whether its employees are entitled to second ad-hoc relief?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI BASAVARAJ PATIL) · (a) Yes, Sir The Bureau of Public Enterprises issued a notification on 13th January, 1990 granting second ad-hoc relief to executives and non-unionised supervisors of the enterprises below the Board level.

(b) No, Sir.

(c) No, Sir The unionised employees are not entitled to this relief

Implementation of reservation policy for SC and ST candidates by Indian Overseas Bank

877 SHRI AJIT P K. JOGI: KUMARI ALIA

Will the Minister of FINANCE be pleased to state:

(a whether Government dir)ectives relating to reservation for the Scheduled Castes/Scheduled Tribes in services have been properly followed by the Indian Overseas Bank,

(b) whether there is a huge backlog \rightarrow of vacancies for Scheduled Tribes in direct recruitment/promotions in the Bank, and

(c) what steps have been taken by Government for proper implementation of reservation policy for the Scheduled Castes/Scheduled Tribes by the Indian Overseas Bank?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPU-TY MINISTER IN THE MINISTRY EXTERNAL OF AFFAIRS (SHRI DIGVIJAY SINGH), (a) to (c) Indian ~ Overseas Bank has reported that it has been following the Government directives relating to reservations for Scheduled Castes and Scheduled Tribes in Services properly. The Bank has a backlog of four vacancies in sub-staff cadre direct recruitment channel and 66 ın vacancies in piomotions from clerical to officers cadre for Scheduled Tribes The Bank expects to reduce the above backlog substantially in its ensuing recruitment/promotion process

Raids conducted by IT department and DRI

878 SHRI AJIT P. K. JOGI-KUMARI ALIA-

Will the Minister of FINANCE be pleased to state:

(a) what is the number of raids conducted by the Income Tax and Directorate of Revenue Intelligence authorities to detect economic offences during the last six months;

(b) what are the details of the persons/companies whose premises were raided; and

(c) what is the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPU-TY MINISTER IN THE MINISTRY